

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.28

CP No. 85/Chd/Pb/2023

IN THE MATTER OF:

Ajit Kumar Talwar

...Petitioner

Vs.

KKK Bearings Private Limited

...Respondent

Under Section: 241(1)

Since the Hon'ble Members(Technical) is on leave today, hence
the matter is adjourned to 05.07.2024.

Sd/-
Court Officer

Preeti
26.04.2024